

12.17 1/2 hrs.

[English]

PAPERS LAID ON THE TABLE

Report of CAG of India for year ending 31.3.1989—Union Government (Revenue Receipts—Direct Taxes)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): On behalf of Prof. Madhu Dandavate, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year ended the 31st March, 1989 (No. 6 of 1990)— Union Government (Revenue Receipts—Direct Taxes) under article 151 (1) of the Constitution [Placed in Library. See No. LT-803/90]

Annual Administration Report of and Review on the working of New Mangalore Port Trust for 1988-89, CM Annual Account etc. of and Review on the working of Visakhapatnam Port Trust for 1988-89 etc. and Detailed Demands for Grants — Ministry of Surface Transport for 1990-91

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1988-89.
- (ii) A copy for the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust. for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-804/90]
- (3) (i) A copy of the Annual Account (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1988-89 together with Audit Report thereon under subsection (2) of section 103 of the Major Port Trusts Act, 1963.
- (ii) A copy of the review (Hindi and English versions) by the Government on the Audited Accounts of the Visakhapatnam Port Trust for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 805/90]
- (5) A copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Surface Transport for 1990-91. [Placed in Library. See No. LT 806/90]

Detailed Demands for grants of the Parliament, Secretariats of the President etc. for 1990-91 and Report of CAG of India for year ending 31.3.1989—Defence Service, Air-Force and Navy

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): On behalf of Shri Anil Shastri, I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-President and Union Public Service Commission for 1990-91 [Placed in Library. See No. LT-807/90]
- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year ended the 31st March, 1989 (No. 11 of 1990)—Union

Government (Defence Services—
Air Force and Navy) under article
151 (1) of the Constitution. [Placed
in Library See No LT-808/90]

to serve as members of the National
Shipping Board, subject to the other
provisions of the said Act."

The motion was adopted

12.18 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fourth Report

[English]

SHRI KIRPAL SINGH (Amritsar): I beg
to present the Fourth Report (Hindi and
English versions) of the Committee on Pri-
vate Members, Bills and Resolutions

12.19 hrs.

ELECTION TO COMMITTEE

National Shipping Board

[English]

THE MINISTER OF SURFACE TRANS-
PORT (SHRI K.P. UNNIKRISHNAN): I beg
to move.

"That in pursuance of Sub-section (2)
(a) of Section 4 of the Merchant Ship-
ping Act, 1958, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
four members from among themselves,
to serve as members of the National
Shipping Board, Subject to the other
provisions of the said Act "

MR. SPEAKER: The question is:

"That in pursuance of sub-section (2)
(a) of Section 4 of the Merchant Ship-
ping Act, 1958, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
four members from among themselves,

[Translation]

SHRI MADAN LAL KHURANA (South
Delhi): Mr. Speaker, Sir, the whole country is
concerned with the situation prevailing in
Andhra Pradesh. The State was hit by a
devastating tornado in which a large number
of people lost their lives. I would like to
request the Government to inform the House
as to what the State Government is doing to
combat the problem and what assistance is
being extended by the Central Government.
The people of the country want to know this.
I would like that the hon. Minister should call
for detailed information from the State and
make a statement in the House. (*Interrup-
tions*)

[English]

MR. SPEAKER: The whole House is
concerned about it

THE MINISTER OF PARLIAMENTARY
AFFAIRS (SHRI P. UPENDRA): The Cen-
tral Government is in constant touch with the
State Government regarding the cyclone in
coastal Andhra Pradesh and all the assis-
tance necessary has been offered to the
State Government and the Prime Minister is
thinking of visiting the area tomorrow. (*Inter-
ruptions*)

MR. SPEAKER: The hon. Minister says
that the Prime Minister is visiting Andhra
Pradesh tomorrow

SHRI NIRMAL KANTI CHATTERJEE
(Dum Dum): What is the impact of the cy-
clone? What are the steps taken by the
Government? We are interested to know.

SHRI P. UPENDRA: We are collecting
the details